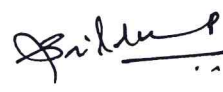


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 41/BB/2018	-	For hearing	252	M/s Jumpbunch India Sports & Fitness Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. (#10)	SRILAKSHMI.P. 9972380635	JUMPBUNCH INDIA SPORTS & FITNESS PVT LTD (PETITIONER)	

**ORDER**

PCS for Petitioner is present. She reported that notice has been served on ROC, Karnataka. She has filed acknowledgement for service of notice. Await report from ROC, Karnataka. List it on 07.03.2018.

  
Member (T)

  
Member (J)